

HIGH COURT OF UTTARAKHAND, NAINITAL

OFFICE MEMORANDUM

No. 29

Date: 11 May, 2023.

To,

1. Sri Madan Mohan Bijalwan
2. Sri Roop Ram Bhatt
3. Sri Dinesh Singh Bisht
4. Sri Banshidhar Pandey
5. Sri Pradeep Bandhavkar
6. Sri Kailash Giri
7. Ms. Pritee Bajpai

Subject: Regarding Selection to the Post of Head Bench Secretary.

For the purpose of filling up 01 (One) vacant post of Head Bench Secretary in the Bench Secretary Cadre, a viva-voce is scheduled to be conducted on 24.05.2023 from 05:15 P.M. onwards in the Hall adjacent to the Conference Hall, Management Section, High Court of Uttarakhand, Nainital.

The criteria for selection to the post of Head Bench Secretary shall be merit with due regard to seniority and merit shall be adjudged through Viva-voce comprising of 50 Marks.

All the above mentioned Bench Secretaries Grade-I of the Court, are directed to report for the said Viva-voce on 24th May, 2023 at 05:00 P.M. in the designated place.

By order of Hon'ble the Chief Justice

Sd/-

(Anuj Kumar Sangal)

Registrar General

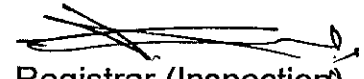
High Court of Uttarakhand, Nainital.

No. 2261 /UHC/I-a-3/Admin.A(Recruitment Cell)/2004
Copy forwarded for information and necessary action to:-

Date: 11 May, 2023.

1. P.S. to Registrar General.
2. Concerned officers of the Court.
3. Librarian, Section Officer (Stationery) & Management Officer of the Court.
4. Assistant Registrar (I.T) with directions to upload the aforementioned Office Memorandum on the website of the High Court.
5. Guard File/Notice Board.

By Order,


Registrar (Inspection)

11/5/23